

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC/Admn.3(55)/2012-Driver

Dated 4th September, 2015.

ADVERTISEMENT NOTICE

Applications on the prescribed format are invited for filling up **six** posts of **Driver** on **Daily Wage basis** in the courts of Mobile Traffic Magistrates at Shimla, Solan, Mandi, Dharmshala, Hamirpur and Chamba in the State of Himachal Pradesh, as per "**Himachal Pradesh Subordinate Courts' Staff (Recruitment, Promotion and conditions of Service) Rules, 2012**" from **bonafide Himachali** candidates possessing the qualification of Matriculation and a valid driving license for LMV transport having driving experience of 5 years. Preference shall be given to those having good mechanical knowledge of Automobiles as well as have the experience to drive the vehicle in hill terrains.

Applications may be submitted on the prescribed format only addressed to *the Registrar General, High Court of Himachal Pradesh, Shimla, so as to reach on or before 20th September, 2015.* The words "**Application for the post of Driver**" should be super-scribed on top of the envelope containing application form. For prescribed format desirous candidates may visit the High Court Website <http://hphighcourt.nic.in/>.

The candidates are required to submit the copies of all relevant testimonials so as to show their qualification etc., duly attested by a Gazetted Officer.


No person shall be eligible to the service if he is below 18 years of age as on the first day of January, 2015 and not more than 45 years of age on that date. Applications received after due date i.e. 20.9.2015 shall not be entertained.

No TA/DA shall be admissible to the candidates called for interview.

BY ORDER

Endst. No. HHC/Admn.3(55)/2012-Driver ²³⁸²⁴⁻²⁵ REGISTRAR GENERAL Dated: 4.9.2015.

1. Shri Vikrant Janartha, Proprietor Janartha Advertising, Katiyar Cottage, Second Floor, near Local Bus Stand, Sanjauli, Shimla, H.P. with a request to publish the above advertisement notice only in the newspaper "**Amar Ujala**" (**Himachal Edition**) within two days and thereafter send a copy of the paper containing the advertisement to this Registry for record and further necessary action.
2. Notice Board of High Court of Himachal Pradesh, Shimla – 171 001.


(B.M. Gupta)
Registrar (Establishment)

9c

ANNEXURE-B

APPLICATION FORMATSpace for
passport size
photo duly
attested

Adv. No. _____ Dated _____
 Post applied for _____ (mention year)
 Dated _____
 To _____

The Registrar General,
 High Court of Himachal Pradesh,
 Shimla - 171 001.

1. Name of the candidate (In capital letters) _____ Gender M F
 2. Son/daughter/wife of Sh. _____
 3. Date of Birth(DD/MM/YY)(In words and figures) _____
 4. Qualification (Matric onwards):
 (attach attested photocopies)

Sr. No.	Name of Exam Passed	Year of passing	Board/University	% age of marks	Subjects

5. Professional/Vocational Course, if any:-
 6. If in service; give details as under:-

Name of office where working	Post on which working/ worked	Duration of service		Pay Scale	Present basic pay
		From	to		

7. Permanent Address:
 (Mention PIN Code also)

8. E-Mail Address _____ Phone No.i (Landline) _____
 ii (Mobile) _____

9. Address for correspondence:
 (Mention PIN code also)

10. Category to which belongs/applied for:

Gen SC ST OB C Otho.Handicapped

11. Whether bonafide/domicile of H.P. or not.

Y N

12. Unique Identity Card No./ADHAR Card No. _____

- 13 Details of Fees:-

IPO/DD No. _____ dated _____

Payable at _____

Note: Extra photograph duly attested by competent authority and self addressed envelope.

Signature of the candidate.

